POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

NATIONAL STANDARD (INDIA) LIMITED

Registered Office: 2nd floor, Esplanade East, Kolkata - 700 069.
Tel. No. 040-27841104; **Fax No.** 040-27841724; **e-mail:** nsil.cs@gmail.com

The details, subsequent to the completion of the Open Offer made vide Public Announcement (PA) dated January 29, 2011 and Corrigendum to PA dated April 11, 2011 under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, by **Anantnath Constructions and Farms Private Limited ('Acquirer')** to acquire 40,00,000 equity shares of Rs.10/- each representing 20% of the voting capital of National Standard (India) Limited at a price of Rs. 21/- (Rupees Twentyone) per fully paid-up equity share payable in cash, are as under:

1. Name of the Target Company : National Standard (India) Limited
2. Name and Address of the Acquirer : Anantnath Constructions and Farms Private Limited
   216, Shah & Nahar Industrial Estate,
   Dr. E Moses Road, Worli, Mumbai - 400 018
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : CB Management Services (P) Limited
5. Date of Opening of the Offer : Thursday, April 21, 2011
6. Date of Closing of the Offer : Tuesday, May 10, 2011
7. Details of the acquisition :

Sr. No.	Particulars	Proposed in the offer document	Actuals
1.	Offer price	Rs. 21/-	Rs. 21/-
2.	Share holding of Acquirers (No. & % of the voting capital) before P. A. & Share Purchase Agreement	29,96,000 (14.98%)	29,96,000 (14.98%)
3.	Shares acquired under Share Purchase Agreement (No & % of voting capital)	1,17,84,000 (58.92%)	1,17,84,000 (58.92%)
4.	Shares acquired in the open offer (No & % of the voting capital)	40,00,000 (20.00%)	8,099 (0.04%)
5.	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 8,40,00,000/-	Rs. 1,70,079/-
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & % of voting capital)	NIL	NIL
7.	Post offer share holding of Acquirers (No. & % of voting capital) (2+3+4+6)	1,87,80,000 (93.90%)	1,47,88,099 (73.94%)
8.	Pre offer share holding of public (No. & % of voting capital) other than Acquirers	10,63,004 (5.31%)	10,63,004 (5.31%)
9.	Post offer share holding of public (No. & % of voting capital) other than Acquirers	12,20,000 (6.10%)	52,11,901 26.06%
10.	Status of the escrow account, whether released or not	Escrow Amount	Rs. 2,10,00,000/-
		Transfer to Special Account	Rs. 1,60,079/-
		Release from Escrow Account	Rs. 1,87,39,921/-
11.	Payment of interest, if any to the shareholders along with the details thereof	NIL	
12.	Status of Investor complaints received, if any	NIL	
13.	Date of despatch of consideration payable under the open offer	May 16, 2011	

The Acquirer accepts full responsibility for the information contained in this Public Announcement. This Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by Managers to the Offer

ARIHANT capital markets ltd., 3rd floor, Krishna Bhavan, 67 Nehru Road, Vile Parle (E), Mumbai - 400057. Tel. No. : +91- 22- 4225 4800/862; Fax. No.: +91- 22- 4225 4880, Email: mbd@arihantcapital.com; Website: www.arihantcapital.com; **Contact Person: Mr. Satish Kumar P.**
SEBI REGN NO.: INM 000011070

On behalf of the acquirer, M/s Anantnath Constructions and Farms Private Limited

Place : Mumbai **Date : May 20, 2011**